

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419

IA/244/ND/2024 IN IB/709/ND/2023

IN THE MATTER OF:

Indian Bank	...	Applicant
Versus		
Jitendra Kejriwal	...	Respondent

Under Section 95(1).

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Amod K Dalela

For the Respondent/PG : Adv. Akshit Gupta

For the RP : Adv. Kanika Kimathi, Mr. Umesh Singhal (in person)

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **17.05.2024**.

Sd/-
(Court Officer)